

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2057
TO BE ANSWERED ON 05.08.2026

Socio-Economic Development and Welfare of Scheduled Tribes

2057. Shri Sadanand Mhalu Shet Tanavade:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the year-wise budgetary allocations and expenditure incurred during the last five years under the major schemes of the Ministry, along with State-wise/UT-wise details;
- (b) the current status of implementation and the measurable outcomes achieved under these schemes, including improvements in education, healthcare, livelihoods, skill-development, housing and access to basic services for Scheduled Tribes; and
- (c) whether Government proposes to introduce a real-time outcome monitoring framework for tribal-welfare programmes, with district-wise performance indicators and convergence with other Central schemes, to ensure targeted interventions, greater-transparency and improved socio-economic outcomes for tribal-communities, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) and (b): The Ministry of Tribal Affairs implements several major schemes for the socio-economic development of Scheduled Tribes. A brief of each scheme, together with State/UT-wise funds released and physical outcomes achieved during the last five financial years, is given below and at the **Annexure**:

(i) Eklavya Model Residential Schools (EMRS) — Objective: to provide quality residential education, up to Class XII and on par with Navodaya Vidyalayas, to ST students, with one school envisaged for every block having more than 50% ST population and at least 20,000 tribal persons. Status: against a target of 728 schools, 479 are functional, with cumulative enrolment rising from 92,075 (2020-21) to 1,38,336 (2024-25). Year-wise funds released, approved/functional status, and enrolment, State/UT-wise, are at **Annexure I(A) to I(C)**.

(ii) Pre-Matric Scholarship for STs — Objective: financial assistance to ST students studying in Classes IX and X to reduce drop-out and encourage continuation of schooling. State/UT-wise funds released and number of beneficiaries for the last five years are at **Annexure II**.

(iii) Post-Matric Scholarship for STs — Objective: financial assistance to ST students pursuing post-matriculation and post-secondary studies to enable completion of higher education. State/UT-wise funds released and number of beneficiaries for the last five years are at **Annexure III**.

(iv) PM-JANMAN (Pradhan Mantri Janjan Jati Adivasi Nyaya Maha Abhiyan) — Objective: launched on 15.11.2023 for saturation of basic facilities among Particularly Vulnerable Tribal Groups (PVTGs) through

convergence of 9 line Ministries, including provision of Multi-Purpose Centres (MPCs) for livelihood and skill infrastructure. State-wise funds released for MPCs are at **Annexure IV**.

(v) PM-JANMAN — Van Dhan Vikas Kendras (VDVKs) — Objective: livelihood and skill-training centres for PVTG beneficiaries, centred on minor forest produce (MFP)-based value addition. Status: 540 VDVks sanctioned, benefiting 46,042 persons; State-wise details are at **Annexure V**.

(vi) Pradhan Mantri Janjatiya Vikas Mission (PMJVM) — Van Dhan Vikas Kendras — Objective: promotion of MFP-based livelihoods for tribal gatherers through Van Dhan Vikas Kendras (value-addition and processing clusters) under the Van Dhan Yojana component of PMJVM. Status: 4,172 VDVks sanctioned, benefiting 12,48,067 members; State-wise funds sanctioned/released are at **Annexure VI**.

(vii) Development of Particularly Vulnerable Tribal Groups (PVTGs) — Objective: dedicated support for the socio-economic development of the 75 identified PVTGs, covering habitat, health, education, and livelihood needs. State-wise funds released for the last five years are at **Annexure VII**.

(viii) Grants under Article 275(1) of the Constitution — Objective: Constitutional grant-in-aid to States for promoting the welfare of Scheduled Tribes and for raising the level of administration of Scheduled Areas to that of the rest of the State. State-wise funds released for the last five years are at **Annexure VIII**.

(ix) National Scheduled Tribes Finance and Development Corporation (NSTFDC) — Objective: apex financial institution providing concessional credit for livelihood and income-generating activities to ST beneficiaries below double the poverty line. State-wise loan disbursement and number of beneficiaries are at **Annexure IX**.

(x) Grant-in-Aid to Non-Governmental/Voluntary Organisations working for ST welfare — Objective: financial assistance to voluntary organisations undertaking educational, health, and livelihood activities for Scheduled Tribes. State-wise funds released and beneficiaries are at **Annexure X**.

(xi) Support to Tribal Research Institutes (TRIs) — Objective: assistance to State Tribal Research Institutes for research, documentation, and capacity-building on tribal issues, to inform policy-making. State-wise funds released for the last five years are at **Annexure XI& XII**.

(xii) Tribal Research, Information Education, Communication and Events (TRI-ECE) scheme-
The Scheme provides for recognition of reputed universities, national institutions and organisations as Centre of Excellence (CoEs) for undertaking specialized research, documentation, evaluation of tribal welfare programmes and capacity-building initiatives. The studies cover diverse thematic areas, including tribal livelihoods, health and nutrition, traditional healing practices, education, digital inclusion, customary laws, and documentation of tribal art, culture, oral traditions and languages. The Scheme also supports Information, and awareness initiatives, and grants-in aid for research and documentation projects.

(xiii) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) — Objective: launched in 2024, subsuming PMAAGY, for holistic and saturation-mode development of tribal-majority villages and habitations across the country through convergence of 17 Ministries/Departments and 25 interventions covering over 63,000 villages. State-wise funds released for 2024-25 and 2025-26 are at **Annexure XIII**.

The current Status and measurable outputs achieved under the schemes are as follows:

Support to TRI:

- A total of 3,505 activities/projects have been sanctioned/undertaken across States/Uts with a cumulative financial outlay of approximately Rs.1,072.31 crore.
- 1,188 Research and Documentation studies have been undertaken covering tribal arts, crafts, cuisine, traditional medicine, folklore, customary practices and languages.
- 868 Training, seminars, workshop and conference programmes have been conducted for capacity building and knowledge dissemination.
- 19 Tribal museum construction/renovation projects and 121 Tribal research Institute building construction/renovation projects have been sanctioned to strengthen institutional infrastructure.

Tri-ECE:

- More than 75 institutions/organisations have been engaged as Centre of Excellence(CoE's)
- More than 100 research, documentations, evaluation and capacity building projects have been undertaken covering thematic areas such as tribal livelihoods, health and nutrition, education, digital inclusion, customary laws and tribal art, culture, oral traditions and languages.

(c) An online monitoring system has been put in place by the Ministry of Tribal Affairs with web address: <https://stemis.gov.in> for monitoring of DAPST funds. The framework captures data directly from the Public Finance Management System (PFMS) and enables the Ministry to see the expenditure vis-à-vis allocations of different Ministries/Departments under DAPST.

For proper accounting and monitoring, and to ensure their non-divertibility to any other scheme, funds allocated under DAPST are shown by all the obligated Ministries/Departments under the minor head '796' below the functional Major Head/Sub-Major Heads in their 'Detailed Demands for Grants'.

The Ministry of Tribal Affairs convenes meetings with obligated Ministries/Departments from time to time to review implementation of the guidelines and the allocation and expenditure of DAPST funds. Concerned officers of all major schemes of the obligated Ministries/Departments are requested to attend these meetings for proper and meaningful discussion. Allocation, expenditure, and implementation of individual schemes with DAPST allocation are discussed in the review meetings. The obligated Ministries/Departments are urged to adhere to the norms prescribed by NITI Aayog for allocation of DAPST funds under schemes that provide specific benefits to STs, and to ensure full and effective utilisation of allocated funds through regular correspondence. Nodal officers are also appointed in the respective Ministries/Departments for this purpose.

The Ministry regularly reviews the implementation and utilisation of funds under DAPST through periodic meetings with the concerned Central Ministries/Departments. In addition, the progress of flagship initiatives such as PM JANMAN and DAJGUA is monitored through regular review meetings to assess both financial and physical progress and to facilitate timely resolution of implementation issues.

For PM JANMAN, a dedicated digital dashboard has been developed for district-wise monitoring of key performance indicators across the converging Ministries/Departments, enabling real-time tracking of implementation and outcomes. Third-party evaluation studies of major schemes of the Ministry, including EMRS, PM-JANMAN and PMJVM, are periodically commissioned to independently assess outcomes and inform course-correction.

Annexure I(A) — EMRS: Year-wise Statement of Funds Released to States (₹ in lakh)

Sl.No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	6,199.12	14,591.28	12,600.57	10,795.05	20,252.60
2	Arunachal Pradesh (NE)	200.24	119.54	1,010.87	693.91	1,998.01
3	Assam (NE)	750	1800	1,433.65	2,732.67	10,638.59
4	Bihar	10	0	0	8.95	34.12
5	Chhattisgarh	6,968.12	13,259.66	19,435.93	15,888.89	75,241.68
6	Dadra & Nagar Haveli	95.70	252.55	568.22	163.45	173.77
7	Gujarat	4,755.86	1060	10,088.95	15,667.55	23,739.43
8	Himachal Pradesh	255.06	599.11	483.18	829.76	1,353.01
9	Jammu & Kashmir	0	392.40	1200	891.40	373.56
10	Jharkhand	2,205.73	11,309.20	23,562.27	23,915.13	63,365.39
11	Karnataka	2,495.83	3,672.86	1,768.84	2,677.67	5,996.19
12	Kerala	0	229.56	1,515.66	249	1,030.37
13	Ladakh	0	10	450	800	17.41
14	Madhya Pradesh	14,459.36	3560	31,817.79	13,157.19	24,589.25
15	Maharashtra	2,787.16	4,393.74	12,919.16	8,525.91	26,849.30
16	Manipur (NE)	1268	398.08	2,369.98	3,044.92	2,325.91
17	Meghalaya (NE)	1,123.45	1100	800	21,014.66	31,442.72
18	Mizoram (NE)	3,283.73	6,085.41	2,094.54	1,242.52	14,313.18
19	Nagaland (NE)	5,885.51	9,481.60	557.71	18,377.12	698.27
20	Odisha	6,174.27	10,648.82	28,164.31	48,934.80	60,184.05
21	Rajasthan	12,944.17	18,214.71	19,463.30	13,687.79	8,532.54
22	Sikkim (NE)	800.33	1,037.88	1,047.35	1,118.83	845.00
23	Tamil Nadu	1,225.14	1,190.62	1,098.78	1,099.80	1,738.95
24	Telangana	9,517.30	19,695.52	12,794.53	14,276.17	13,492.34
25	Tripura (NE)	6,064.89	5,715.44	6,435.19	6,670.35	9,946.98
	Total	92,239.38	1,29,753.86	1,97,055.63	2,30,494.86	4,05,386.59

Annexure I(B) — EMRS: Approved and Functional Schools, State-wise

Sl.No.	State	Functional EMRSs
1	Andhra Pradesh	28
2	Arunachal Pradesh	5
3	Assam	1
4	Bihar	2
5	Chhattisgarh	75
6	Dadra & Nagar Haveli and Daman & Diu	1
7	Gujarat	38
8	Himachal Pradesh	4
9	Jammu & Kashmir	6
10	Jharkhand	51
11	Karnataka	12
12	Kerala	4
13	Ladakh	0
14	Madhya Pradesh	63
15	Maharashtra	37
16	Manipur	5
17	Meghalaya	0
18	Mizoram	11
19	Nagaland	3
20	Odisha	47
21	Rajasthan	30
22	Sikkim	4
23	Tamil Nadu	8
24	Telangana	23
25	Tripura	6
26	Uttar Pradesh	3
27	Uttarakhand	4
28	West Bengal	8
	Total	479

Annexure I(C) — EMRS: Enrolment in Last 5 Years, State-wise

Sl.No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	4423	5795	7087	8810	9891
2	Arunachal Pradesh	217	220	290	451	734
3	Assam	480	480	NR	NR	NR
4	Bihar	0	0	0	0	NR
5	Chhattisgarh	11595	15581	19123	21943	NR
6	Dadra & Nagar Haveli and Daman & Diu	60	179	238	300	24767
7	Gujarat	10890	10973	10985	11066	346
8	Himachal Pradesh	422	552	673	794	11525
9	Jammu & Kashmir	0	0	294	577	902
10	Jharkhand	3057	3051	3201	3202	900
11	Karnataka	3519	4027	4185	4236	3257
12	Kerala	521	560	697	862	4523
14	Madhya Pradesh	20925	23393	24281	23084	969
15	Maharashtra	6192	7062	8048	9010	0
16	Manipur	1440	1431	1440	1435	25056
18	Mizoram	860	1061	1250	1197	10092
19	Nagaland	640	671	681	712	1440
20	Odisha	6473	7317	8495	9625	0
21	Rajasthan	5927	7224	8222	8375	1892
22	Sikkim	1001	1008	1131	1254	744
23	Tamil Nadu	2507	2867	2488	2226	11530
24	Telangana	5954	6795	7113	8194	9603
25	Tripura	1824	1899	1984	1994	1248
26	Uttar Pradesh	511	480	617	652	2490
27	Uttarakhand	637	765	752	963	9282
28	West Bengal	2000	2072	NR	2879	2094
	Total	92075	105463	113275	123841	138336

Annexure II — Pre-Matric Scholarship for STs: Funds Released (₹ in crore) and Beneficiaries, State-wise

PRE-MATRIC SCHOLARSHIP FOR ST STUDENTS											
(₹ IN CRORE)											
Sl. No.	State/UT	F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25		F.Y. 2025-26	
		FR	Ben.	FR	Ben.	FR	Ben.	FR	Ben.	FR	Ben.
1	Andaman& Nicobar	0.08	284	0.00	260	0.00	132	0.10	178	0.00	131
2	Andhra Pradesh	39.35	35364	0.00	40465	57.00	83666	30.77	0	0.00	75423
3	Arunachal Pradesh	2.07	4548	2.67	5178	0.00	2852	0.00	2831	0.00	0
4	Assam	1.02	4767	1.07	5688	1.88	4353	1.00	8075	0.00	8106
5	Bihar	0.00	42425	0.00	26450	0.00	8451	0.00	15139	0.00	16820
6	Chhattisgarh	0.00	129615	0.00	28642	52.50	44837	0.00	27171	0.00	39476
7	DNH & DD	2.07	2167	0.00	2017	0.00	1273	0.00	1162	0.00	0
8	Goa	0.00	1978	1.08	2108	0.53	1670	0.36	1698	0.00	1882
9	Gujarat	36.89	157714	54.52	157553	62.00	121083	9.23	124886	0.00	26571
10	Himachal Pradesh	0.00	2160	0.79	2479	1.10	2616	0.00	3260	0.93	3520
11	Jammu &Kashmir	0.00	5883	0.00	4689	0.00	2548	0.00	8371	1.00	12974
12	Jharkhand	38.99	136830	0.00	129269	57.00	114519	0.00	129142	0.00	129000
13	Karnataka	17.53	85554	23.70	98705	34.00	97191	7.00	104211	13.94	109365
14	Kerala	3.47	7071	0.00	9457	4.36	8331	1.00	10980	0.75	10998
15	Ladakh	0.74	1439	0.00	760	0.00	2228	0.40	2029	1.00	2207
16	Madhya Pradesh	114.58	328961	127.44	255944	0.00	273053	53.05	197346	75.87	143346
17	Maharashtra*	-	-	-	-	-	-	-	-	-	-
18	Manipur	0.00	2365	0.00	1836	0.00	3470	0.00	3916	0.00	0
19	Meghalaya	0.00	2406	1.15	1588	0.00	5590	0.70	6149	5.06	8742
20	Mizoram	6.57	10031	0.00	10312	3.07	8911	0.00	8807	2.74	9300
21	Nagaland	0.00	307	0.00	0	0.00	0			0.00	0
22	Odisha	52.37	135053	93.97	79252	0.00	106691	29.50	122029	43.55	125832
23	Puduchery	0.00	23	0.00	21	0.00	11	0.00	14	0.00	0
24	Rajasthan	62.34	213064	35.31	73816	0.00	76272	22.36	57037	0.00	59888
25	Sikkim	0.00	296	0.18	49	0.00	62	0.00	377	0.04	509
26	Tamilnadu	5.47	16854	4.04	15325	3.62	17557	0.60	19178	8.13	19514
27	Telangana	0.00	3066	0.00	9255	1.50	2460	0.00		0.00	41289
28	Tripura	0.59	17307	11.37	15017	0.00	11601	6.92	12597	2.23	13857
29	Uttar Pradesh	0.88	815	0.00	1579	0.00	2329	0.00	3211	0.00	3964
30	Uttarakhand	0.00	1313	0.00	1464	0.15	902	0.70	812	0.00	974
31	West Bengal	9.13	28053	0.00	23979	29.89	21789	0.00	24333	0.00	70000
TOTAL		394.14	1377713	357.29	1003157	308.60	1026448	163.69	894939	155.24	933688

Annexure III — Post-Matric Scholarship for STs: Funds Released (₹ in crore) and Beneficiaries, State-wise

POST-MATRIC SCHOLARSHIP FOR ST STUDENTS											
(₹ IN CRORE)											
Sl. No.	State/UT	F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25		F.Y. 2025-26	
		FR	Ben.	FR	Ben.	FR	FR	Ben.	FR	Ben.	FR
1	A. & N. Islands	0.10	491	0.00	386	0.00	193	0.10	253	0.00	185
2	Andhra Pradesh	89.91	117089	133.57	129032	114.71	114524	120.00	43686	184.08	95782
3	Arunachal Pradesh	123.61	43744	96.16	46330	80.00	42417	100.00	45125	100.01	49647
4	Assam	10.93	71115	68.45	62140	35.00	58774	79.71	77350	0.00	73381
5	Bihar	0.00	16302	0.00	3768	0.00	1444	4.43	3428	0.00	3771
6	Chhattisgarh	0.00	86910	93.30	34184	71.25	118875	70.00	114006	81.79	122093
7	Dnh Dd	0.00	3352	0.00	2208	4.04	1053	4.90	1627	0.00	0
8	Goa		4047	11.87	4439	5.27	3274	5.00	3163	5.31	3240
9	Gujarat	461.70	260770	244.26	262538	350.00	226456	231.22	233161	1080.14	220000
10	Himachal Pradesh	0.00	3332		4303	0.00	4390	5.00	4937	15.25	5416
11	Jammu & Kashmir	0.00	8335	6.84	10430	7.46	7319	9.95	15309	14.02	23159
12	Jharkhand	126.55	127258	0.00	147633	53.11	148676	200.00	73982	0.00	165000
13	Karnataka	170.81	133422	0.00	131968	225.56	123707	125.00	125823	246.27	132874
14	Kerala	25.16	14558	0.00	14863	46.89	13731	29.00	13034	62.36	13509
15	Ladakh	22.14	8631	18.91	8619	5.96	9413	35.09	8969	35.08	10215
16	Madhya Pradesh	245.29	457808	270.49	391317	350.00	353486	250.00	465071	558.28	710910
17	Maharashtra	192.15	130732	90.27	135915	570.36	139165	117.81	144785	379.10	146554
18	Manipur	42.92	47793	41.38	42572	30.00	33542	25.00	32275	27.07	37116
19	Meghalaya	26.36	52598	146.20	61360	85.00	76755	145.08	73902	236.00	81292
20	Mizoram	38.75	37448	25.90	38784	25.00	31685	24.00	28471	46.35	31254
21	Nagaland	44.36	40588	36.08	40638	35.00	42485	62.00	41793	23.10	48059
22	Odisha	218.43	207678	171.33	204172	135.64	213957	294.00	245039	562.59	252391
23	Puducherry	0.00	23	0.00	18	0.00	11	0.00	10	0.00	0
24	Rajasthan	137.45	188614	188.10	236628	220.00	168516	350.00	149523	114.99	164475
25	Sikkim	10.36	4233	9.25	2650	0.00	1849	6.00	2411	6.07	2857
26	Tamilnadu	48.49	24441	28.54	23529	20.00	25216	25.00	28273	26.33	31239
27	Telangana	75.04	126708	238.51	114911	112.50	131505	152.50	131032	0.00	153748
28	Tripura	71.89	35520	45.22	37380	40.00	33678	74.94	33506	42.73	36855
29	Uttar Pradesh	0.00	8930	0.00	9655	10.00	8656	15.00	11858	0.00	10710
30	Uttarakhand	35.68	3837	0.00	3534	1.88	3972	2.70	3853	7.45	4429
31	West Bengal	38.72	78100	0.00	63208	34.06	37760	35.00	29528	0.00	20003
Total		2256.80	2344407	1964.63	2269112	2668.69	2176484	2598.43	2185183	3854.36	2650164

Annexure IV — PM-JANMAN: Funds Released for Multi-Purpose Centres (MPCs), State-wise (₹ in lakh)

Sl.No.	State	2023-24	2024-25	2025-26
1	ANDHRA PRADESH	1,496.88	500.04	2,751.54
2	BIHAR	0	0	210
3	CHHATTISGARH	852.39	0	0
4	GUJARAT	166.32	436.84	0
5	JHARKHAND	62.37	150	1,641.91
6	KARNATAKA	332.64	1,026.41	1,540.48
7	KERALA	228.69	0	0
8	MADHYA PRADESH	2,598.75	0	
9	MAHARASHTRA	1,247.40	500	2,756.30
10	MANIPUR	0	0	330
11	ODISHA	1,268.19	2,391.81	0
12	RAJASTHAN	332.64	343.68	0
13	TAMIL NADU	519.75	2,067.13	0
14	TELANGANA	291.06	1,324.47	0
15	TRIPURA	457.38	750	0
16	UTTAR PRADESH	83.16	0	0
17	UTTARAKHAND	62.37	477.63	180
	Total	9,999.98	9,968.01	*9410.23

*Rs. 545 lakhs released during FY 2025-26 has been surrendered to CFI by the State of Andhra Pradesh (Rs.242 lakhs), Bihar (Rs. 210 lakhs) and Karnataka (Rs.93 lakhs).

Annexure V — PM-JANMAN: Van Dhan Vikas Kendras (VDVKs) as on March 2026, State-wise (₹ in lakh)

Sl.No.	State	VDVKs Sanctioned	Beneficiaries	Fund Sanctioned	Fund Released
1	Andaman and Nicobar	1	56	2.80	2.80
2	Andhra Pradesh	73	6162	307.55	153.82
3	Chhattisgarh	16	2395	119.75	59.88
4	Gujarat	21	1050	52.50	26.25
5	Jharkhand	35	2876	143.80	72
6	Karnataka	33	1836	91.80	45.90
7	Kerala	8	621	31.05	15.53
8	Madhya Pradesh	83	5091	254.50	127.28
9	Manipur	2	600	30	30
10	Maharashtra	40	3624	181.20	90.64
11	Odisha	66	5244	262.95	131.18
12	Rajasthan	51	8842	442.10	220.04
13	Tamil Nadu	37	2403	120.15	60.08
14	Telangana	25	1461	73.05	36.52
15	Tripura	30	2550	127.50	62.70
16	Uttar Pradesh	5	319	15.95	7.97
17	Uttarakhand	9	634	31.70	15.85
18	West Bengal	5	278	13.90	6.95
	Grand Total	540	46042	2,302.25	1,165.38

Annexure VI — Pradhan Mantri Janjatiya Vikas Mission (PMJVM): Van Dhan Vikas Kendras as on March 2026, State-wise (₹ in lakh)

Sl.No.	State	VDVKs Sanctioned	Beneficiaries	Funds Released
1	Andhra Pradesh	415	123258	3604
2	Arunachal Pradesh	106	32897	794.50
3	Assam	532	162469	4,672.50
4	Chhattisgarh	144	43230	2085
5	Dadra Nagar Haveli and Daman and Diu	1	302	15
6	Goa	10	3000	82.50
7	Gujarat	200	57968	2,308.43
8	Himachal Pradesh	5	1415	49.30
9	Jammu & Kashmir	100	29791	1457
10	Jharkhand	146	43701	1,372.20
11	Karnataka	140	41748	1,186.20
12	Kerala	44	12038	396.12
13	Ladakh	10	3000	150
14	Madhya Pradesh	126	37860	1590
15	Maharashtra	283	85050	2,602.50
16	Manipur	207	62226	3,042.62
17	Meghalaya	169	50835	1,559.10
18	Mizoram	286	84268	4,009.05
19	Nagaland	347	104068	5,203.40
20	Odisha	170	50094	2,374.25
21	Rajasthan	505	152362	3,942.18
22	Sikkim	80	23801	1,169.05
23	Tamil Nadu	8	2400	112.50
24	Telangana	17	5100	255
25	Tripura	57	16116	501.07
26	Uttar Pradesh	25	7238	209.55
27	Uttarakhand	12	3605	127.45
28	West Bengal	27	8227	365.90
	Total	4172	1248067	45,236.37

Annexure VII — Development of Particularly Vulnerable Tribal Groups (PVTGs): Funds Released, State-wise (₹ in lakh)

Sl.No.	State	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	1,245.51	1,829.60	1,645.50	0	No fund released	0
2	A & N Islands	0	252.11	0	0		0
3	Bihar	0	0	0	0		0
4	Chhattisgarh	989.32	996.90	1500	0		0
5	Gujarat	552.20	761.80	1,731.20	0		0
6	Jharkhand	1,777.29	1,696.93	0	0		0
7	Karnataka	438.46	661.17	1,439.42	0		0
8	Kerala	88	0	0	0		0
9	Madhya Pradesh	2,188.11	2,888.69	0	0		0
10	Maharashtra	1,411.66	0	0	0		0
11	Manipur	0	0	0	0		0
12	Odisha	1202	1197	1,796.75	0		0
13	Rajasthan	968	706.17	1,120.62	0		0
14	Tamil Nadu	551.08	1,967.81	907.70	0		2,723.11
15	Telangana	1,460.50	1,193.04	1,508.13	0		2,746.87
16	Tripura	231.43	1,481.71	1,402.65	0		207.95
17	Uttar Pradesh	82.04	0	0	0		0
18	Uttarakhand	295	367.07	0	0		0
19	West Bengal	519.40	0	665.95	0		1,631.05
	Total	14000	16000	13,717.92	0		7,308.98

Annexure VIII — Grants under Article 275(1) of the Constitution: State-wise Fund Released (₹ in lakh)

Sl.No.	State	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	2,055.55	2,638.65	0	0	9,841.55	3,282.05
2	Arunachal Pradesh	6014	9830	7,265.30	6740	10030	6,362.50
3	Assam	4,592.37	2570	2300	3,294.12	4,286.23	3,413.85
4	Bihar	0	642.08	1,001.01	871.24	524	1,230.57
5	Chhattisgarh	9,976.24	11,604.02	13,578.43	15,676.77	14,506.46	4,232.43
6	Goa	0	600.41	667.79	150	479.91	367.79
7	Gujarat	5,940.04	6,923.79	7,549.12	4,584.77	2,727.27	7514
8	Himachal Pradesh	1161	1500	1655	1,696.45	2,244.23	632.15
10	Jharkhand	10278	12,264.19	6,677.87	14,299.82	5,147.06	
11	Karnataka	3,305.68	3210	4,297.57	4070	4,730.26	
12	Kerala	0	0	817.67	1,910.44	395.81	
13	Madhya Pradesh	4,279.78	5,319.10	8,438.75	15,741.70	9,183.58	5,038.55
14	Maharashtra	4,573.16	0	0	0	0	
15	Manipur	0	0	1,067.36	2,456.35	1,981.32	1,784.89
16	Meghalaya	492.71	1,595.25	2,904.84	3,127.29	2,217.40	3,466.79
17	Mizoram	1,909.71	2,971.54	1,654.05	2,897.97	2,143.80	3,393.56
18	Nagaland	1,717.38	3,202.39	5,863.47	5,020.11	2,050.50	1,759.59
19	Odisha	6,304.62	11,382.05	10,150.55	6,870.56	10,107.95	10,976.03
20	Rajasthan	9166	10,435.21	11,002.53	8,940.07	4,626.61	6,206.73
21	Sikkim	516	2045	720.38	1,754.38	4,485.06	596.35
22	Tamil Nadu	0	0	0	650.49	2,019.66	800
23	Telangana	2517	2050	3,114.46	5169	13797	3526
24	Tripura	201.74	607.53	1,294.71	4,226.39	4,151.82	895.09
25	Uttar Pradesh	927.43	832.71	1,135.85	1,353.63	1,829.90	522.06
26	Uttarakhand	0	100.65	306.02	964.05	0	775.15
27	West Bengal	4,041.14	0	4,186.50	4,744.40	3,549.61	2,833.76
	Grand Total	79,969.55	92,324.57	97,649.23	117210	117057	69,609.89

Annexure IX — NSTFDC: Loan Amount (₹ in lakh) and Beneficiaries, State-wise

Sl.No.	State	2020-21 A mt	2020-21 Be n.	2021-22 A mt	2021-22 Be n.	2022-23 A mt	2022-23 Be n.	2023-24 A mt	2023-24 Be n.	2024-25 A mt	2024-25 Be n.	2025-26 A mt	2025-26 Be n.
1	Andhra Pradesh	5,022.24	12533	1,127.19	2006	4,119.80	13669	5,551.49	27221	6,039.21	12899	6355	13978
2	Andaman & Nicobar	-	-	-	-	-	-	0	0	0	0	0	0
3	Arunachal Pradesh	970.52	435	814.01	8143	699.90	1835	25.77	13	17.88	17	0	0
4	Assam	5	2	-	-	-	-	40.02	43	24.24	21	5	341
5	Bihar	-	-	11.48	955	-	-	3.06	3	0	0	0	0
6	Chhattisgarh	197.49	236	1,398.99	1107	295.69	1216	227.29	503	499.43	4837	1,214.14	4645
7	Dadra & Nagar Haveli	-	-	-	-	-	-	4.55	6	0	0	0	0
8	Goa	-	-	-	-	-	-	0.22	1	0	0	0	0
9	Gujarat	1,442.03	8230	2,022.50	11053	1,019.61	5224	2,810.12	11848	4,931.39	18461	2,501.78	7915
10	Haryana	-	-	-	-	-	-	0	0	0	0	0	0
11	Himachal Pradesh	13.40	2	14	2	56.90	120	2.19	2	30.60	33	232.03	549
12	Jammu & Kashmir	408.75	175	1,362.87	410	1,272.54	535	295.19	106	1,102.49	409	1,522.60	476
13	Jharkhand	1,001.60	10752	1422	15523	3	756	684.25	1703	247.45	135	1,159.78	1267
14	Karnataka	3,109.08	3014	1,369.31	962	1,582.42	1927	853.41	1003	1,854.44	1368	510	1241
15	Kerala	298.76	192	637.30	436	720.73	666	446.74	258	684.80	567	931.83	1077
	Ladakh									73.53	13	779.41	86
16	Madhya Pradesh	3,360.10	5685	2755	2373	5,392.05	10857	1,759.58	828	1,660.72	1582	2,544.79	1913
17	Maharashtra	37.27	822	209.06	7408	658.19	1204	2,523.52	1528	567.76	1005	2,032.77	1607
18	Manipur	62.37	65	-	-	25	57	235.49	174	102.80	65	22.70	20
19	Meghalaya	4,485.43	35016	694.81	1883	470.60	1227	475.91	1193	298.09	112	472.79	1484
20	Mizoram	3,324.18	1399	5,450.68	16278	5,295.74	3584	6,856.69	4573	6,948.28	3529	5,671.39	2263
21	Nagaland	1,098.72	48240	693.36	48257	20.39	1	1,199.77	771	627.08	282	0	0
22	Odisha	1,794.44	22231	2,457.92	30026	63.19	4337	362.35	17025	883.56	15045	360.31	6122
23	Rajasthan	2,205.16	2664	508.60	588	789.35	1856	712.22	885	130.16	1091	216.01	211
24	Sikkim	82.11	21	62.56	16	-	-	34.23	27	201.63	46	0	0
25	Tamil Nadu	12.50	1609	15	1609	1,087.13	3403	3,265.67	7327	1,210.39	6437	928.84	6183
26	Telangana	5,359.23	13065	3,111.55	9355	4,583.99	11861	3,218.52	11369	5,174.31	10777	5,450.05	16773
27	Tripura	2,216.28	1056	580.26	2196	48.02	20	2,014.62	2234	1,695.98	569	626.34	357
28	Uttar Pradesh	1.55	4	-	-	-	-	3.37	4	1.92	2	0	0
29	Uttarakhand	6.15	2	-	-	81.42	244	32.59	8	85.81	628	50.44	9
30	West Bengal	275.64	2089	573.92	4515	1,643.34	8393	1,526.59	4486	2,233.75	8828	1,536.52	4580
	Total	36790	169539	27,292.37	165101	29929	72992	35,165.42	95142	37,327.70	88758	35,124.52	73097

Annexure X — Grant-in-Aid to NGOs/Voluntary Organisations for ST Welfare: State-wise (₹)

State	2023-24 Funds	2023-24 Ben.	2024-25 Funds	2024-25 Ben.	2025-26 Funds	2025-26 Ben.
Andhra	3792058	3061	12025902	3833	6729013	4009
Arunachal	26001107	27375	76791564	59519	73446747	272064
ASSAM	12174669	91915	28447458	55849	25409566	86698
CHHATTISGARH	14064345	432	25083435	11818	10633551	550
DELHI	0	0	1741684	50	583764	50
GUJARAT	29916753	59629	33878601	44350	32900544	72390
HIMACHAL PRADESH	43721847	1391	57827196	1292	30776073	1339
JAMMU AND KASHMIR	0	0	4927900	140	43750	140
JHARKHAND	91875560	155996	266631494	164105	147084440	126040
KARNATAKA	24733453	46385	52086241	83825	52028413	64442
KERALA	752581	61265	18674546	93886	26787594	90321
LADAKH	8453665	380	18179325	606	5710052	5025
MADHYA PRADESH	97555785	4439	140165699	4552	119782617	3377
MAHARASHTRA	104752678	3438	155050058	30856	132609114	287620
MANIPUR	40608780	10785	65729456	12795	63996037	22425
MEGHALAYA	91483144	69312	179835936	120747	137482134	120750
MIZORAM	3869288	186	15884697	6503	13296117	6942
NAGALAND	0	0	0	0	805244	75
ODISHA	409584484	76203	288547778	58687	434749087	42044
RAJASTHAN	21767514	1563	49895356	1677	57373230	1709
SIKKIM	5315775	301	11710789	274	7170888	326
TAMIL NADU	37729224	92562	18910022	64290	48868317	146040
TELANGANA	9697708	261	20803209	8099	7565508	8145
TRIPURA	4208501	377	18663129	1115	16859760	1040
UTTAR PRADESH	5102760	242	14036096	234	6265333	252
UTTARAKHAND	4430032	364	9868091	208	4392887	240
WEST BENGAL	116779436	114209	139018273	127302	69178515	128183
Total	1208371147	822071	1724413935	956612	1532528295	1492236

Annexure XI — Support to Tribal Research Institutes (TRIs): Funds Released, State-wise (₹ in lakh)

Sl.No.	State	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andaman and Nicobar	0	0	0	0	0	99
2	Andhra Pradesh	455	432.75	219.13	125	0	59.86
3	Arunachal Pradesh	184.15	0	0	48.63	150	400
4	Assam	0	0	0	0	270	90.14
5	Bihar	0	0	0	0	99	38.57
6	Chhattisgarh	0	189.04	113.43	250	1100	93.50
7	Goa	202.50	111.75	0	50.57	200	150.42
8	Gujarat	0	0	0	0	250	0
9	Himachal Pradesh	50	114.10	0	0	125	99
10	Jammu And Kashmir	206.51	200	170.84	770.85	100	318.94
11	Jharkhand	0	13.92	164.96	417.03	200	200
12	Karnataka	26.35	184.25	0	0	200	190.63
13	Kerala	0	0	0	0	300	103.93
14	Ladakh	0	0	0	0	99	0
15	Madhya Pradesh	447	484.58	0	143.08	600	499.99
16	Maharashtra	0	0	0	0	250	395.11
17	Manipur	0	0	0	0	140	259.26
18	Mizoram	1,178.22	766.65	0	0	100	28.61
19	Nagaland	0	85	53.75	550	723.14	568
20	Odisha	503	644.76	205	400	600	420.85
21	Rajasthan	8.89	215.34	313.15	600	600	2,667.81
22	Sikkim	144	273.30	0	0	0	49.23
23	Tamil Nadu	0	135.09	0	0	200	114.59
24	Telangana	375.75	548.95	0	25	300	400
25	Tripura	0	44.29	0	0	1300	313.01
26	Uttar Pradesh	35.15	89.25	0	25	300	300
27	West Bengal	0	0	0	0	0	0
28	Meghalaya	0	66.22	0	948.01	793.86	339.23
29	Uttarakhand	2,183.48	1,400.75	0	0	0	0
	Total	6000	6000	1,240.26	4,353.17	9000	8,199.68

Annexue XII- Details of funds allocation and expenditure under the scheme TRI-ECE during 2021-22 to 2025-26(Rs. in lakhs)

FY	Expenditure
2021-22	14.63
2022-23	15.47
2023-24	33.00
2024-25	28.33
2025-26	35.61

Annexure XIII — Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA): State-wise Fund Released (₹ in crore)

Sl.No.	State	2024-25 Released	2025-26 Released
1 .	Andhra Pradesh	-	64.80
2	Arunachal Pradesh	-	21.96
3	Assam	135.18	2.35
4	Bihar	-	5.10
5	Gujarat	-	9.92
6	Himachal Pradesh	13.68	0.47
7	Jammu & Kashmir	-	-
8	Karnataka	-	1.10
9	Kerala	-	7.50
10	Madhya Pradesh	91.36	12.97
11	Maharashtra	-	165.92
12	Manipur	-	8.14
13	Nagaland	6.78	4.84
14	Odisha	174.22	11.39
15	Rajasthan	-	-
16	Sikkim	-	6.85
17	Tamilnadu	19.87	2.29
18	Tripura	-	5.12
19	Uttar Pradesh	-	1.60
20	West Bengal	-	-
21	Chattisgarh	36.54	3.14
22	Jharkhand	-	88.95
23	Uttarakhand	-	-
24	Telangana	-	5.12
25	Laddakh	-	0.50
	Total	477.63	433.54
